

CODEx ALIMENTARIUS COMMISSION



Food and Agriculture
Organization of
the United Nations



World Health
Organization

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Agenda Item 5

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JOINT FAO/WHO FOOD STANDARDS PROGRAMME FAO/WHO COORDINATING COMMITTEE FOR ASIA

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COMMENTS OF CHINA

China would like to share the information on the national governmental structure of the management of food safety.

National Committee of Food Safety of the State Council (NCFS), working under the direct leadership of one Deputy Prime Minister, is the highest governmental body managing food safety issues and coordinating food safety work. NCFS holds the responsibilities of analyzing the situation of food safety, employing and directing the management of food safety, launching the policies for food safety inspection and supervising the other agencies that are responsible for food safety management.

China Food and Drug Administration (CFDA) is under the supervision of NCFS. CFDA is in charge of the implementation of the laws, regulations of food safety and food safety standards, as well as the inspection of foods (not including primary agricultural and aquacultural products). The Office of NCFS is set within CFDA, serving as a standing body for NCFS that facilitates the general coordination of food safety management.

National Committee of Health and Family Planning (NCHFP) is in charge of conducting food risk surveillance and risk assessment, developing food safety standards, the risk communication of food safety issues, and the prevention and the treatment of foodborne diseases. China National Center for Food Safety Risk Assessment (CFSA) is the government-sponsored facility that provides advice to all the stakeholders of food safety issues in China. CFSA is responsible to carry out risk surveillance, to provide risk assessment, to organize the elaboration of national food safety standards and to develop activities for risk communication.

Ministry of Agriculture is in charge of the safety of the primary products of agriculture and aquaculture.

General Administration of Quality Supervision, Inspection and Quarantine (AQSIQ) is in charge of the safety of the imported and exported food, as well as the food safety aspects related to food contact materials.

Other agencies, including Ministry of Public Security, Ministry of Commerce and Ministry of Industry and Information Technology all work with the agencies stated above in food safety management by their own duties.

Furthermore, Chinese government pays more attention to food safety. Since the implementation of Food Safety Law in 2009, policies and regulations have been established and implemented. Over 400 national food safety standards, as mandatory technical legislative documents, have been developed by NCHFP. The "Clean-up" Project took place in 2013 aiming to sort over 3000 standards related to food and to separate the standards that cover the provisions of food safety. The currently undergoing Integration Project started at the beginning of 2014. As the follow-up step of the "Clean-up" Project, the Integration Project was set to restructure the system of existing food standards and to review the food safety provisions. Food Safety Standard System will be completed primarily by the end of 2015. Future work will be carried out to finalize the establishment of the system in the coming years.